

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3144-3145/2024

ABHINESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 2972/2024 (II)

with I.R.

Date : 26-11-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) : Mr. Abhishek Atrey, AOR
Mr. Raman Dwivedi, Adv.
Mr. Mahesh Dwivedi, Adv.
Mr. K P Dwivedi, Adv.Mr. Rishi Malhotra, Sr. Adv.
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AORFor Respondent(s) Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the State submitted that the issue of remission is still pending with the Government.

We expect that the appropriate decision would be taken within a period of eight weeks from the date of receipt of a copy of this order.

List the appeals after eight weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR